

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 926
TO BE ANSWERED ON 29.07.2024**

FAKE PROMISES BY BROKERS

926. SHRI PRATAP CHANDRA SARANGI:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government is cognizant of the fact that many brokers in the country are working at various labour offices and looting the citizens by giving them the assurance of making labour cards and providing jobs;**
- (b) if so, the details thereof;**
- (c) whether the Government has received any complaints in this regard;**
- (d) if so, provide details along with action taken thereon;**
- (e) whether the Government has made any strategy to detect these brokers and protect the citizens; and**
- (f) if so, the details thereof and if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (f): Ministry of Labour & Employment launched eShram portal (eshram.gov.in) on 26th August 2021 for creation of a comprehensive National Database of Unorganised Workers verified and seeded with Aadhaar. eShram portal is meant to register and support the unorganised workers by providing them a Universal Account Number (UAN) and eShram cards.

Registration on the portal is completely free of cost. Workers can easily get themselves registered on the portal through following three modes:-

- (i) Self registration**
- (ii) Through Common Service Centres (CSCs)**
- (iii) Through State Seva Kendras**

In so far as eShram card is concerned, no such complaint has been received.

Ministry has taken several steps to raise awareness and to expedite the free-of-cost registration of unorganized workers on eShram portal through social media platforms and registration camps organized by Ministry from time to time in coordination with Common Service Centres (CSCs).
